

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1558
ANSWERED ON:22.03.2012
. AMENDMENT IN HINDU SUCCESSION ACT
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the plight of women has shown any improvement after granting them the right to ancestral property vide the amendment made in the Hindu Succession Act, 1956 in 2005;
- (b) if so, the reason therefor; and
- (c) the concrete steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a)to (c): The information is being collected and will be laid on the Table of the House.